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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**C.P. (CAA) No. 23/NCLT/AHM/2017
Gujarat High Court C.A. No. 543/NCLT/AHM/2016**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017**

Name of the Company: McFills Enterprises Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
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|--------------|-------------------------------|--------------------|-----------------------|------------------|

1. Vaibhavi Parikh

ADVOCATE

PETITIONER



2.


ORDER

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner.

Affidavit of Authorised Signatory of the Petitioner Company filed undertaking to pay the liability to Income Tax Authorities subject to the final Order of the Appellate Authorities under the Income Tax Act.

Heard Learned Counsel for Petitioner.

List the Matter on 24.05.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 22nd day of May, 2017.